

IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCH "SMC", HYDERABAD
(Through Virtual Hearing)

BEFORE SHRI A. MOHAN ALANKAMONY,
ACCOUNTANT MEMBER

ITA No. 1135/Hyd/2018		
AY 2014-15		
Gowthami Adapa, Hyderabad. PAN: AWDPA 9433 A	VS.	Income Tax Officer, Ward-12(1), Hyderabad.
(Appellant)		(Respondent)
Assessee by:	Shri A.V. Raghuram, AR	
Revenue by:	Shri Subramanyam Tota, DR	
Date of hearing:	16/6/2021	
Date of pronouncement:	22/6/2021	

ORDER

This appeal is filed by the assessee against the order of the Ld. CIT (A)-1, Hyderabad in appeal No. 0396/CIT(A)-1/Hyd/2016-17/2017-18, dated 14/02/2018 passed U/s. 144 r.w.s 250(6) of the Act for the AY 2014-15.

2. At the outset, Ld.AR submitted before me that the assessee desires to withdraw her appeal as the assessee has opted to avail 'Vivad Se Viswas' scheme. He further submitted that the assessee had filed Form No.1 & 2 and Form-3 was also received from the Revenue. It was therefore pleaded, that the appeal of the assessee may be allowed to be withdrawn.

3. The Ld. DR conceded to the request of the Ld.AR.

4. Having heard both the parties through video conference, I am inclined to allow the appeal of the assessee to be withdrawn yielding to the prayer of the Ld. AR as the assessee has preferred to avail the Vivad-Se-Vishwas Scheme by filing Forms No.1, 2 and Form No.3 was also received from the Revenue. The Ld. DR has also conceded to the request of the Ld. AR. Accordingly, I hereby dismiss the appeal of the assessee as withdrawn. However, I also make it clear that, if the assessee's case is not accepted in the Vivad-Se-Viswas scheme by the Revenue for whatsoever may be the reason, then the assessee shall be at liberty to file a Miscellaneous Petition before the Tribunal within the time limit prescribed under the Act to reinstate the appeal. It is ordered accordingly.

5. In the result, appeal of the assessee is dismissed as withdrawn.

Pronounced in the open Court on the 22nd June, 2021.

Sd/-
(A. MOHAN ALANKAMONY)
ACCOUNTANT MEMBER

Hyderabad, Dated: 22nd June, 2021.

OKK

Copy to:-

- 1) Smt. Gowthami Adapa C/o. K. Vasantkumar, A.V. Raghu Ram & P. Vinod, Advocates, 610, Babukhan Estate, Basheerbagh, Hyderabad-1.
- 2) Income Tax Officer, Ward-12(1), IT Towers, AC Guards, Hyderabad - 500004.
- 3) The CIT (A)-1, Hyderabad.
- 4) The Pr. CIT-1, Hyderabad.
- 5) The DR, ITAT, Hyderabad
- 6) Guard File